

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 122(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2016


NAME OF THE COMPANY: Sanjiv Gupta

Vs.

M/s. Getit Infoservices Pvt. Ltd. &ors.

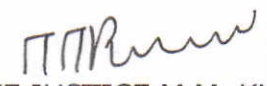
SECTION OF THE COMPANIES ACT: 241/242, 24

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. Vipul Ganda, Adv.		for Petitioners	
2.	Mr. S.K. Gini, Adv.			
3.	Ms. Shelly Khanna, Adv.			
4.	Mr. Tarun Mehta, Adv.			

Order

Orders pronounced


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)